FARMERS COVERED UNDER PM-KISAN

*171. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE  कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of farmer beneficiaries covered under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) since its implementation, year and State-wise;

(b) whether it is true that the number of farmers benefited under PM-KISAN has come down from 55.68 lakhs in 2019 to about 30 lakhs now;

(c) if so, the reasons for such sharp decline in extending benefit to farmers under PM-KISAN;

(d) the efforts being made by the Government to cover more and more farmers under PM-KISAN particularly from Andhra Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(Shri Narendra Singh Tomar)

(a) to (d): A Statement is laid on the table of the House.
STATEMENT MADE IN REPLY TO LOK SABHA STARRED QUESTION NO. 171 RAISED BY SHRI BALASHOWRY VALLABHANENI, DUE FOR REPLY ON 01-08-2023.

(a): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), a Central Sector Scheme, aims at providing financial assistance to cultivable landholding farmer families across the country, subject to certain exclusion criteria. Under the Scheme, an amount of Rs. 6000/- is transferred annually in three equal instalments of Rs.2000/- directly into the Aadhaar Seeded bank accounts of the farmers. So far, more than 2.60 lakh Cr have been disbursed to over more than 11 Cr farmers families.

The details of beneficiary farmers under the PM-KISAN Samman Nidhi (PM-KISAN), period wise and State-wise, since inception of the scheme is enclosed in Annexure I.

(b) & (c): Does not arise.

(d): In Andhra Pradesh, the number of beneficiaries has increased from 33.16 lakhs in the 1st instalment period (December 2018 – March 2019) to 41.33 lakhs in the 14th instalment period (April 2023 – July 2023). Under the PM-KISAN Scheme, the responsibility to identify the beneficiaries and upload their correct and verified data on PM-KISAN portal lies with the respective State/UT Government. Thereafter, these data go through various levels of verification and validation including Aadhaar/PFMS/Income Tax database. Subsequent to such verification and validation, the benefit of the Scheme is passed on to eligible beneficiaries directly into their Aadhaar seeded bank accounts through Direct Benefit Transfer (DBT). In addition to this, the Central Government has taken the following steps to cover more and more farmers under the PM-KISAN Scheme:

(i) State Nodal Officers, District Nodal Officers and Block Nodal Officers had been appointed to monitor the scheme progress and provide necessary support to the farmers.

(ii) States/UTs have been asked to expedite the process of saturation of the Scheme by ensuring enrollment of all eligible farmer families.

(iii) The States/UTs have organized publicity/awareness camps to ensure expeditious verification of the data of the registered beneficiaries.
(iv) Government of India conducts weekly meetings with the state nodal officers to review the progress of the scheme including registration of the farmers.

(v) The Farmer Corner module has been provided on the portal. Through this module farmers can self-register and check their status regarding eligibility, benefits transfer, etc.

(vi) The KYS module intended to provide the beneficiary status through a single window. It is a one-stop solution for the farmers.

(vii) More than 4 lakhs Common Service Centers across the country have been onboarded to provide several facilities such as registration, details update, e-KYC etc. to the farmers in assisted mode at their doorsteps. This has particularly helped the farmers who had limitations to access the portal, mobile application, etc.

(viii) The PM Kisan mobile app was launched in February 2020 and the primary objective of the app is to provide services of the PM-KISAN scheme on the fingertips of the farmers. It is user-friendly and easily downloadable from the Google Play Store.

(ix) The provision for e-KYC through face authentication feature was also provided through the PM-KISAN mobile app. This allows farmers, even in remote areas, to complete their e-KYC without the need for OTP or fingerprints, merely by scanning their faces. The provision has been made to allow e-KYC of up to 100 other farmers in their neighborhood through the app. The Government Officials have also been allowed to complete 500 e-KYCs through their registered mobile numbers.

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